

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) (Ins) NO.1479 OF 2019

In the matter of:

PadmaiahVuppu

Appellant

Vs

Fortuna Projects India Pvt. Ltd

(Through its Liquidator) &ors.

Respondents

Present:

Mr. SanyatLodha, Advocate for Respondent No.1

Mr. Amit Agarwal, Advocate for Respondent No.2 -3.

ORDER

28.01.2020- Nobody has appeared on behalf of the Appellant. However, learned counsel for Respondents are present. Therefore, the case is adjourned.

Let the matter be fixed on **03rd February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam